

Crl.A.No. 1185 OF 1999  
ITEM No.3

Court No. 9

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal.No. 1185/1999

JAGAR SINGH

Appellant (s)

VERSUS

STATE OF HARYANA

Respondent (s)

( With Office Report regarding payment of fee to AC)

Date : 03/04/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH  
HON'BLE MR. JUSTICE S.N. VARIAVA

For Appellant (s) Mr. Rajiv Nanda, Adv. for  
Mr. Rajiv Nanda,Adv. (AC)

For Respondent (s) Mr. Mahabir Singh,Adv. (NP)

UPON hearing counsel the Court made the following  
O R D E R

L.....I.....T.....T.....T.....T.....T.....T.....T.....J  
.SP2

Rs.750/- ordered.

.SP1

(D.L. Chugh)  
Court Master

(Om Prakash)  
Court Master